

Bench II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No 320/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th August 2017, 10.30 A.M

Name of the Company		Arun Kumar Jain -Vs- Upadan Commodities Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

O R D E R

On call, Petitioner is found absent.

Fixed on 01.09.2017.

Sd/-
MANORAMA KUMARI
MEMBER(J)